

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING
RAJYA SABHA
QUESTION NO06.12.2010
ANSWERED ON
COMMITTEE ON FILM PIRACY .

2855

Shri Motilal Vora

Will the Minister of COALINFORMATION AND BROADCASTING be pleased to state :-

- (a) whether the Committee set up to go into the question of film piracy, etc. has submitted its report;
- (b) if so, the salient features of the recommendations made by the Committee; and
- (c) whether Government has examined the above recommendations and if so, its reaction thereto?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING

(DR. S. JAGATHRAKSHAKAN)

(a) Yes, Sir.

(b) & (c) Some of the major recommendations of the Committee include carrying out effective and all encompassing multi-media campaign involving all the relevant stakeholders, upscaling of the level of sensitization of the official machinery mandated to implement Copyright Act, simultaneous or near simultaneous release of films across platforms, geographies and formats, conversion of traditional cinema theatres into digital ones, lowering of prices of genuine DVDs, and theatre owners to ensure that camcording does not take place inside a cinema theatre. The detailed recommendations of the Committee are available at Ministry of Information & Broadcasting's website www.mib.nic.in. For effective implementation of these recommendations, both private and Government sector should work in tandem. Therefore, the Committee's recommendations have been sent to the relevant Ministries/Departments of the Central Government, State Governments, film federations, film exporters association, film producers association, etc. for implementation.